



**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO.121/2024 (WZ)**

News item titled “Amudan Chemicals Pvt Ltd in Dombivli East -8 killed, 60 injured in boiler blast at Thane Chemical unit”, appearing in the Indian Express dated 24/05/2024

v/s

MPCB through Member Secretary and Ors. ... Respondents

With

ORIGINAL APPLICATION NO.134/2024 (WZ)

News item titled “Eight killed and 50 injured in boiler blast at Dombivli Chemical Plant” appearing in The Hindu dated 23/05/2024.

**ADDITIONAL AFFIDAVIT ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 1**

I, Upendra Kulkarni, Aged Adult, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Kalyan-I, having office address at Siddivinayak Sankul, 3rd Floor, Near Oak Baug , Station Road, Kalyan (West) , do hereby state on solemn affirmation as under –

- (1) I am filing this Additional Affidavit in compliance of the Order dated 13/11/2025 passed by this Hon’ble NGT.





- (2) I say and submit that the Respondent Board has accepted the proposal of Institute of Chemical Technology (ICT), Mumbai and issued Work Order dated 4/11/2025 to ICT and the Respondent Board has agreed to pay the cost of this assignment amounting to Rs.38,99,075/- (Rupees Thirty Eight Lakhs Ninety-nine Thousand Seventy Five) + GST as applicable. The total duration of the assignment shall be three months commencing from the date of the said Work Order.
- (3) I say and submit that accordingly, the ICT has submitted Interim Progress Report and requested vide e-mail dated 02/02/2026 require 1-2 months for submission of final report. A copy of the e-mail dated 02/02/2026 alongwith Interim Progress Report received from ICT is enclosed herewith and marked as an **Annexure-I**.
- (4) Hence this Affidavit.

Solemnly affirmed on this ..11... day of February, 2026 at ~~Kalyan~~

For and on behalf of
Maharashtra Pollution Control
Board i.e. Respondent No. 1 .

(Upendra Kulkarni)

Sub-Regional Officer- Kalyan-I

ADVOCATE



BEFORE ME

RAMBAHADUR YADAV B.Sc., LL.B.
ADVOCATE & NOTARY

B/13, Zojwala Shopping Centre,
Sahajanand Chowk, Kalyan (W), Dist.-Thane

Sr. No..... Date.....

K1H16761

11 FEB 2026



Reference No. ICT/PSE/DVP/490

Date: 02/02/2026

To,
The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Point, 2nd-4th Floor,
Opp. Cine Planet Cinema,
Near Sion Circle, Sion (E),
Mumbai – 400 022.



Subject: Submission of Interim Progress Report – Environmental Impact Assessment (EIA) and Damage Valuation Study for M/s Amudan Chemicals Pvt. Ltd., Dombivli, Kalyan

Reference:

1. MPCB Work Order No. MPCB/ROB(M)/B-344 dated 04.11.2025
2. Correspondence and proposal approved vide RO Kalyan letter dated 14.08.2025
3. Approved office note by Member Secretary dated 30.10.2025

Respected Sir,

With reference to the above-mentioned work order issued by the Maharashtra Pollution Control Board, the Institute of Chemical Technology (ICT), Mumbai hereby submits the Interim Progress Report for the assignment titled "*Environmental Impact Assessment and Damage Valuation Study in respect of the catastrophic fire incident at M/s Amudan Chemicals Pvt. Ltd., Dombivli, Kalyan.*"

This interim report summarizes the work completed to date, including site reconnaissance, post-incident engineering and spatial survey, preliminary environmental interpretation, and baseline human impact documentation. It also outlines the remaining scope of work comprising environmental sampling and laboratory analysis, dispersion and exposure modelling, risk characterization, regulatory and economic damage valuation, and preparation of the final technical report as per CPCB/NGT/MoEF&CC guidelines.

The submitted report is in compliance with the approved scope of work and project milestones stipulated in the work order. ICT remains committed to completing the assignment within the prescribed timeline and in accordance with all regulatory and technical requirements of MPCB. We kindly request the Board to review the interim submission and provide any observations or guidance, if deemed necessary, for incorporation in the subsequent phases of the study.

Thanking you for your continued cooperation and support.

Yours sincerely,

Dr. Dipak V. Pinjari

Associate Professor

Institute of Chemical Technology,
N.P. Road, Matunga, Mumbai-400019

Enclosure: Interim Progress Report



Reference No. ICT/PSE/DVP/490

Date: 02/02/2026

**INTERIM PROGRESS REPORT**

1. Background: Pursuant to the directions of the Maharashtra Pollution Control Board (MPCB) and Hon'ble NGT, ICT is conducting an independent, scientific assessment of environmental damage, human impact, and economic valuation arising from the catastrophic industrial incident at M/s. Amudan Chemicals Pvt. Ltd., Dombivli, on 23 May 2024. The study follows a phased approach combining data review, field verification, modelling, and valuation frameworks as outlined in the approved proposal.

2. Work completed to date

2.1 Site reconnaissance and engineering survey: A detailed post-incident land and structural survey of the affected premises and surrounding areas have been completed using Total Station-based spatial mapping. The current factory boundaries, blast-affected zones, debris distribution, surviving structural elements, access corridors, and adjoining land parcels have been accurately recorded. A georeferenced post-incident layout has been prepared to serve as a spatial baseline for impact analysis and modelling.

2.2 Damage footprint mapping: Primary and secondary impact zones have been delineated, including the main factory structure, explosion core area, adjacent industrial units, temple area, and peripheral land parcels within the secondary impact radius. Areal extents of structurally and functionally affected zones have been quantified to establish the physical footprint of damage.

2.3 Preliminary environmental and dispersion assessment: Initial environmental interpretation has been conducted based on observed debris patterns, smoke plume behavior, and regional meteorological information. A probable wind direction and plume path for the day of the incident has been inferred to support subsequent air dispersion and exposure modelling, with uncertainties clearly documented.

2.4 Human impact documentation: A consolidated summary of casualties, injuries, and affected population has been compiled based on official records and verified secondary sources. This provides a baseline for subsequent health risk characterization and socio-economic valuation.

2.5 Data compilation and review: Available regulatory reports, media records, and joint committee findings have been collated and reviewed. These have been integrated with the spatial survey outputs to support gap identification and planning of targeted analytical and modelling activities.

Dr. Dipak V. Pinjari

Associate Professor

Institute of Chemical Technology,
N.P. Road, Matunga, Mumbai-400019



Reference No. ICT/PSE/DVP/490

Date: 02/02/2026

3. Work remaining

3.1 Modelling and impact reconstruction: Implementation of air dispersion, contaminant transport, and exposure models to reconstruct pollutant pathways, concentration fields, and potential human and ecological exposure levels.

3.2 Risk characterization: Quantitative assessment of human health risks (acute and chronic) and ecological risks using established toxicological and regulatory benchmarks.

3.3 Damage valuation and compensation assessment: Application of regulatory (CPCB), economic, and ecosystem service valuation frameworks to estimate environmental losses, property damage, and livelihood and health-related impacts.

3.4 Reporting and regulatory submissions: Preparation of the integrated technical report, including modelling outputs, validated findings, valuation tables, and formal annexures for submission to MPCB and Hon'ble NGT, along with remediation and prevention recommendations.

4. Status summary: The project has successfully completed the **reconnaissance, spatial mapping, preliminary environmental interpretation, and baseline human impact documentation** phases. The work now transitions into **analytical sampling, modelling, formal risk assessment, and regulatory damage valuation**, leading toward preparation of the final, submission-ready technical report.

Dr. Dipak V. Pinjari
Associate Professor
Institute of Chemical Technology,
N.P. Road, Matunga, Mumbai-400019



Re: Work Order to carry out environmental impact assessment (EIA) and damage valuation as per your proposal.

From Dipak Pinjari <dpinjari@gmail.com>

Date Mon 2/2/2026 5:08 PM

To SRO Kalyan 1 <srokalyan1@mpcb.gov.in>

Cc Satish Padwal <jdair@mpcb.gov.in>; RO Kalyan <rokalyan@mpcb.gov.in>; Prof. A. B. Pandit <ab.pandit@ictmumbai.edu.in>; Vice Chancellor's Secretariat, ICT <vc@ictmumbai.edu.in>; Dr. Ananda Jadhav <aj.jadhav@ictmumbai.edu.in>; Dipak Pinjari <dv.pinjari@ictmumbai.edu.in>

Dear Sir

We forgot to mention the deadline of submission of the report. It may require 1-2 months.

Thanks and regards

Dr. Pinjari

Dr. Dipak Vitthal Pinjari

Associate Professor (Department of Polymer and Surface Engineering)

Institute of Chemical Technology, Mumbai

Email: dpinjari@gmail.com; dv.pinjari@ictmumbai.edu.in

Mobile: +91-9967719496



Google Scholar:- <https://scholar.google.co.in/citations?user=RBGo1T8AAAAJ&hl=en>

ResearchGate:- https://www.researchgate.net/profile/Dipak_Pinjari?ev=hdr_xprf

On Mon, 2 Feb 2026 at 2:52 PM, Dipak Pinjari <dpinjari@gmail.com> wrote:

Dear Sir

Please find attached the interim report as per your email. As per the work order, we will raise the tax invoice (40%) and try to submit at the earliest.

Please take a note that our earlier advance payment (30%) is still pending. We are unable to submit the final reports if the payment (30% + 40%) is delayed.

Thanks and regards

Dr. Pinjari

Dr. Dipak Vitthal Pinjari

Associate Professor (Department of Polymer and Surface Engineering)

Institute of Chemical Technology, Mumbai

Email: dpinjari@gmail.com; dv.pinjari@ictmumbai.edu.in

Mobile: +91-9967719496

Google Scholar:- <https://scholar.google.co.in/citations?user=RBGo1T8AAAAJ&hl=en>

ResearchGate:- https://www.researchgate.net/profile/Dipak_Pinjari?ev=hdr_xprf

On Sun, 1 Feb 2026 at 8:55 PM, SRO Kalyan 1 <srokalyan1@mpcb.gov.in> wrote:

Sir,